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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -16.12.2017

PROCEEDINGS

Judicial Department – Transfer, posting and filling up the vacancies of Sheristadars - Orders issued.

ORDER NO. B1(B) – 733/2017

As part of filling up of the existing vacancies of Sheristadars in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

1. **Smt. K.R. Sreekala** , Sheristadar, District Court, Thrissur is transferred and posted as Sheristadar, District Court, Thodupuzha .
2. **Shri. P. Santhoshkumar** , Sheristadar, Additional District Court , Neyyattinkara, is appointed as Sheristadar, District Court in the scale of pay of ₹ 42,500-87000 and posted as Sheristadar, District Court, Thrissur .
3. **Shri. Harikumar K.G.**, Sheristadar, Spl Court SC/ST (POA) Act cases, Kottarakkara is transferred and posted as Sheristadar, Additional District Court, Neyyattinkara.
4. **Smt. J. Kusumum**, Sheristadar, Family Court , Chavara is transferred and posted as Sheristadar, Spl Court SC/ST (POA) Act cases, Kottarakkara .
5. **Shri. T.K. Anil Kumar**, Sheristadar, MACT, Ernakulam is transferred and posted as Sheristadar , Family Court , Chavara.

The officers at Sl.No 1, 3,4 & 5 are not eligible for joining time and transfer T.A.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



(By Order)

K. Babu
Registrar (Subordinate Judiciary)

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To

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- The Addl.Chief Secretary to Government, Home (C) Department, TVPM (with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of Thiruvananthapuram, Kollam, Thrissur, Thodupuzha & Ernakulam
- The Officers and the courts concerned
- The Private Secretary to the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.
- ~~The~~ I.T Section, High court (for uploading in the High Court Website)
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